

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO. 929  
TO BE ANSWERED ON 29.04.2016**

**Monitoring of Power Projects**

**929. SHRI E. AHAMED:  
SHRI R. PARTHIPAN:**

Will the **Minister of PLANNING** be pleased to state:

- (a) whether the NITI Aayog has Power and Energy Division which monitors the functioning, planning and monitoring of power projects including State Electricity Board in various states, if so, the details thereof;
- (b) whether the Aayog has taken note of report of CAG which has come down heavily on Tamil Nadu Generation and Distribution Corporation Ltd. (TNGDC) for its deficiency in financial management, implementation of power projects and its monitoring etc., if so, the reaction of the Government thereon;
- (c) whether the Aayog has received complaints of fraudulent financial practices in procurement of energy meters by some Southern States Electricity Generation and Distribution companies; and
- (d) if so, the details thereof and steps being taken to abate financial assistance to such State Government power and distribution companies?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)**

- a) The Power & Energy Division now reconstituted as Energy & Climate Change Vertical in the NITI Aayog carries out the mandate of NITI Aayog in the area of Energy and Climate Change however do not directly involve itself in the functioning, planning and monitoring of the State Agencies.
- b) CAG conducted performance audit on Public Undertakings of Government of Tamil Nadu and submitted its report no. 1 of 2014. As per extent procedure, the follow up on the recommendation is pursued by Departments of State Governments and / or Accountants General.
- c) & d) NITI Aayog received a communication/ complaint dated 9.3.2016 from Shri Salim Ansari, Hon'ble Member of Parliament (Rajya Sabha) regarding non-payment to certain supplier. Hon'ble Member of Parliament was communicated the action taken on the communication/complaint. NITI Aayog does not provide any financial assistance to State Government power and distribution companies.